## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

### UNSTARRED QUESTION NO. 5452 TO BE ANSWERED ON APRIL 03, 2025

#### **SLUM REHABILITATION PROJECTS IN MUMBAI**

#### NO. 5452. SHRI SANJAY DINA PATIL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the reasons for continuous delays in granting the approvals for slum rehabilitation projects on the Union Government-owned land in Mumbai, specifically CTS No. 73 in Ghatkopar (West) which has deprived the residents of the benefits under the Slum Rehabilitation Authority (SRA) scheme;
- (b) whether a large slum settlement on this land has been awaiting redevelopment under the SRA scheme of the State Government of Maharashtra for nearly thirty years and if so, the reasons for the delay despite multiple efforts by local representatives including former MPs and MLAs and if so, the details thereof;
- (c) whether the ownership of this land by the Union Government has been a barrier to its inclusion in the SRA scheme and if so, the details thereof along with the steps taken/being taken to address this issue and facilitate its inclusion;
- (d) whether the Union Government has previously facilitated slum redevelopment projects in other States and if so, the details thereof; and
- (e) whether the Government would take corrective steps to approve the inclusion of CTS No. 73 under the SRA scheme to ensure the welfare of the affected families and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (e): 'Land' and 'Colonisation' are State subjects. Schemes related to housing and slum rehabilitation along with its

monitoring and supervision are implemented by State/Union Territory (UT) Governments in their respective regions. Slum Rehabilitation Authority (SRA) is State agency, implementing slum rehabilitation scheme according to its own regulation and bylaws.

Ministry of Housing and **Urban Affairs** supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) to provide pucca house with basic amenities to eligible urban beneficiaries across the country including slum dwellers. Eligible beneficiaries can avail benefit of PMAY-U through available four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The scheme provided flexibility to the beneficiaries including slum dwellers to avail the benefit under any vertical as per the requirement and eligibility criteria. ISSR vertical of PMAY-U is specifically for redevelopment of slum using land as a resource for providing houses to eligible slum dwellers. However, slum dwellers could take benefit under any one of the verticals.

As per scheme guidelines, Central Government land owning agencies could also undertake "in-situ" slum redevelopment on their lands occupied by slum dwellers under ISSR vertical of PMAY-U. Land owning agencies have their own policies of land management States/UTs may coordinate with such agencies relocation/redevelopment of slums on such land. Central Sanctioning and Monitoring Committee (CSMC) under the Ministry considers Central Assistance under PMAY-U, if the proposals are forwarded to the Ministry after the approval of State Level Sanctioning and Monitoring Committee (SLSMC) headed by Chief Secretray of States/UTs as per the scheme guidelines. No project proposal for Union Government - owned land in Mumbai, including CTS No.73 in Ghatkopar (West) has been received by the Ministry.

Further, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country for one crore additional eligible beneficiaries including slum dwellers through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The eligible slum dwellers may seek benefits of any vertical of PMAY-U 2.0. The scheme guidelines and Unified Web-portal for submitting the online applications can be accessed through <a href="https://pmay-urban.gov.in">https://pmay-urban.gov.in</a>.

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